

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2021/9222/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Angjeeeta Mahanta,
Principal Judge, Family Court-III,
Kamrup(M), Guwahati.

Dated Guwahati, the 11th September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK3/2/14/PJ/269/24 dated 10.09.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.09.2024**. The Counsellor, Family Court-III, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2021/9223/A, dated 11-09-24

Copy forwarded to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Justice